

Name of Corporate Debtor: Mittal Corp Limited; Date of commencement of CIRP: November 19, 2021  
 List of creditors as on: April 25, 2023

S. No.	Name of Creditor	Details of Claim Received		Details of Amount Claimed				Amount of Contingent claim	Amount of any mutual share that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by SECURITY interest	Amount covered by Guarantee						Whether Related Party	% Voting share in CoC
1	Phoenix ARC Private Limited	30-11-2022	14,70,51,78,192	141,45,21,720	Assignment Agreement. Loan extended by Union Bank & Indian Bank and transferred to ACRF vide Master Restructuring Agreement	141,45,21,720	141,45,21,720	No	89.10%	-	-	6,00,17,472	-	Loan of Banks (except ACRF) was assigned to Phoenix ARC Private Limited vide its Assignment Agreement dated November 20, 2022
2	Assets Care and Reconstruction Enterprise limited		1,72,96,48,000	1,72,96,48,000	Agreement	1,72,96,48,000	1,72,96,48,000	No	10.90%	-	-	-	-	-
	<b>Total</b>		<b>16,43,48,26,192</b>	<b>16,18,17,69,720</b>		<b>16,18,17,69,720</b>	<b>16,18,17,69,720</b>					<b>6,00,17,472</b>		